

R.O.C. No.30/2015-Con.B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 181 / 2015

Thiru G.Saravanan, District Judge, formerly functioned as IX Additional Judge (CBI Cases), City Civil Court, Chennai, now under compulsory wait, who has been appointed on transfer as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai in G.O.(3D) No.27, Commercial Taxes and Registration (A1) Department, dated 19.11.2015, is transferred and posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT, MADRAS
DATED: 23.11.2015

Sd./- P.KALAIYARASAN
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru G.Saravanan, District Judge, formerly functioned as IX Additional Judge (CBI Cases), City Civil Court, Chennai, now under compulsory wait, posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai - Notification issued - Joining instructions – Issued.

- Ref: 1. High Court's Notification No.130 / 2015, dated : 26.08.2015.
2. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 26.08.2015.
3. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 11.09.2015.
4. High Court's Notification No. 181 / 2015, dated : 23.11.2015.

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Thiru. G.Saravanan, District Judge, formerly functioned as IX Additional Judge (CBI Cases), City Civil Court, Chennai, now under compulsory wait, who has been posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the High Court's Notification 4th cited above, is required to take charge of the post of Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, from the Presiding Officer, Principal Labour Court, Chennai, who is holding full additional charge of the said post immediately, without fail.

**HIGH COURT, MADRAS
DATED: 23.11.2015**

**Sd./- P.KALAIYARASAN
REGISTRAR GENERAL**